

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ORYX ENERGY SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 07-01-2021; List of Stakeholders as on Date: 01-12-2021; Name of IP: Ms. Narala Varalakshmi; Process Number: 1; Last 5 digit of registration number: 11980

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 25000 | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 210576 | | | | | | NA |
| 3 | Secured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 37306553 | 1 | 20000000 | 0 | 17306553 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | Annexure 9 |
| Total | | 1 | 37542129 | 1 | 20000000 | 0 | 17306553 | 0 | |